

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/3438/A.

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Jaweplu Chai,  
District & Sessions Judge,  
Yupia, Arunachal Pradesh.

Dated Guwahati, 14<sup>th</sup> June, 2018.

Sub:- Casual Leave.

Ref:- Your e-mail No.DSC (W) P-85/16, dated 06.06.2018.

Ma'am,

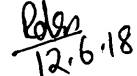
With reference to the above, I am directed to inform you that, your prayer for 4 (four) days Casual Leave from 26.06.2018 to 29.06.2018 has been granted/~~rejected~~.

Yours faithfully,

  
**JOINT REGISTRAR (VIGILANCE)**

Memo no.NO.HC.VII-21/2008/\_\_\_\_\_/A. dtd. 14.06.2018

Copy to:

  
12.6.18

The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun , for information.

Sd/-

**JOINT REGISTRAR (VIGILANCE)**